

Indian Banks in Malaya

*897. { Shri Eaghunath Singh:
Shri A. M. Tariq:

Will the Minister of Finance be pleased to state whether Malaya's new Banking Ordinance, which restricts activity of foreign banks, is affecting the business of Indian Banks there?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): It is presumed that the reference is to those provisions of the Banking Ordinance, 1958, of the Malayan Federation which enable the Government of that Federation to refuse a licence to a State-owned or State-controlled foreign bank. These provisions are not applicable to the case of any Indian bank now operating in Malaya; and there is no reason to believe that the business of these banks in that country has been affected adversely to any extent

Museum at Konarak

*898. Shri Panigrahi: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government propose to construct a Museum at Konarak in Orissa, and

(b) what will be the estimated expenditure for setting up the proposed Museum at Konarak?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) The estimates have not yet been worked out

Administrative Report on Scheduled Areas

*899. { Shri Siddiah:
Shri R. C. Majhi:
Shri Subodh Hansda:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Governors of States have submitted the Administrative

Report of the Scheduled Areas for the years 1956, 1957 and 1958;

(b) if so, when; and

(c) if not, the reasons therefor?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The Reports for the year 1958 have been received from the Governors of all States which have Scheduled Areas. The Reports for 1957 have been received from the Governors of Punjab and Rajasthan. No reports from the year 1956 have so far been received.

(b) The information is contained in the statement laid on the Table. [See Appendix II, annexure No. 102]

(c) The reports which are still outstanding are under compilation by State Governments

Test Cricket Teams

{ Shri A. K. Gopalan:
*910. { Shri Kodiyam:
Shri Kamalnayan Bajaj:

Will the Minister of Education be pleased to state:

(a) whether Government are aware of the public criticism on the methods adopted by the concerned authorities in the selection of Test Cricket Teams; and

(b) if so, whether Government have taken any action in the matter?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The working of the different Sports Organisations will come under the scrutiny of the All India Council of Sports which is being reconstituted. Whatever remedial measures are practicable will be taken on the advice of that body.

Production of Ferro-alloys and Direct Castings

*911. Shri V. P. Nayar: Will the Minister of Steel, Mines and Fuel be pleased to refer to page 123 of the